

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 209 OF 2015 &
IA NO. 346 OF 2015**

Dated: 18th April, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Gujarat Urja Vikas Nigam Ltd. & Ors.Appellant (s)
Versus
Renew Wind Energy (Rajkot) Pvt. Ltd & Ors. Respondent (s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Counsel for the Respondent(s) : Mr. Vishal Gupta and
Mr. Kumar Mihir for R.1 & 2

ORDER

As agreed by learned counsel for the parties, list the matter for
hearing on **06.05.2016.**

**(I.J. Kapoor)
Technical Member
mk/pr**

**(Justice Ranjana P. Desai)
Chairperson**